

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 4 OF 2015

Dated: 05th November, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Khandaleru Power Co. Ltd.

.... Appellant(s)

Versus

Gulbarga Electricity Supply Company Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu and
Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : None

ORDER

Mr. Sridhar Prabhu, learned counsel for the appellant has been heard at length and he has concluded his arguments today.

The sole issue requiring our consideration is whether the appellant is entitled to open access or not.

Post this Appeal for arguments of the respondent and rejoinder submissions of the appellant, if any, on **17th November, 2016.**

(I.J. Kapoor)
Technical Member
rkt/dk

(Justice Surendra Kumar)
Judicial Member